

15

THE HIGH COURT OF KERALA

102244

Kochi-682 031  
Dated: 10/11/2017

High Court establishment-filling up of the vacancy in the category of Duplicator Operator- orders issued.

Read:- 1. High Court Proceedings No. A6-28137/2017 dated 15/04/2017  
2. High Court Official Memorandum of even number dated 13/07/2017

**ORDER No.A3-47321/2017**

Sri.Akhilesh Mishra, Attender Grade II, High Court, in the scale of pay of ₹17500-39500 is appointed by transfer as Duplicator Operator, forthwith, on temporary basis, in the same scale of pay, with a compensatory allowance @ ₹ 1000/- per month for cause list work vice Sri.C.N.Mohan, Duplicator Operator, High Court promoted as Photocopier Operator on temporary basis as per the High Court Proceedings read (1) above.

(By Order)

*Lissamma*

Lissamma Joseph Murickan  
Assistant Registrar (Higher Grade)

To

The person concerned. (to be acknowledged on the Office Copy)  
The Joint Registrars, High Court.  
The Finance Officer, High Court.  
The Private Secretary to Chief Justice, High Court.  
The Assistant Registrars concerned and Chief Librarian, High Court  
The Section Heads concerned.  
The Confidential Assistants to the Registrars, High Court  
The G (Accounts-II & III) Sections, High Court.  
The Finance Wing, High Court  
The IT Section, High Court (For publishing in the High Court website)  
The A4 Seat, High Court.  
The Administrative Records Section, High Court.  
The File.